(ख) यदि हां, तो इसके क्या कारण है ?

रक्षा मंत्री (श्री जगजीवन राम) : (क) और (ख). साईन्टिफिक वर्कर्स एसोसियेशन, कानपुर को एक अखिल भारतीय एसोसियेशन होने के कारण, जे० सी० एम० के दूसरे तथा तीसरे स्तर मे प्रतिनिधित्व दिया गया था। तथापि, काफी समय से इन परिषदों की बैठकों मे उनके प्रतिनिधि को आमन्त्रित करना सम्भव नही हो सका क्योकि एसोसियेशन में अन्तर यूनियन विरोध था और उसके परिणामस्वरूप झगड़ को अदालत मे ले जाया गया था।

भारतीय सेना में यादव रेजीमेंट बनाने की मांग

3487. श्री हुकम चन्द कछवाय : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अक्तूबर, 1971 मे इन्दौर मे हुये यादव महासभा के अधिवेशन मे भारतीय सेना में यादव रेजीमेंट की मांग की गई है ; और

(ख) यदि हां, तो इस पर सरकार की क्या प्रतिक्रिया है ?

रक्षा मंत्री (श्री जगजीवन राम) : (क) इन्दौर सम्मेलन में पारित किये गये कथित प्रस्ताव पर आधारित कोई मांग सरकार के ध्यान में नहीं आई है ; तथापि जिला यादव युवक सभा वाराणसी, ने 5-12-71 को हुई अपनी बैठक में एक प्रस्ताव पारित किया था जिसमें यादव रेजीमेंट स्थापित करने की मांग की गई थी।

(ख) सरकार सेना मे किसी वर्ग भेद के पक्ष मे नहीं है और किसी वर्ग, जाति अथवा क्षेत्र के आधार पर कोई नई रेजीमेंट खड़ा करना नही चाहती ?

Amendment of Bombay Industrial Relations Act

3488. SHRI P. M. MEHTA: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether on the advice of the Centre, the Gujarat Government has agreed to consider the issue of amending the Bombay Industrial Relations Act on the procedure for verification of representative trade unions;

(b) if so, when the final decision is likely to be taken by Gujarat Government; and

(c) whether this question was discussed by the Union Minister with the Labour and Chief Minister of the Gujarat State; if so, the outcome of the discussion?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR): (a) Yes, Sir.

(b) The final decision rests with the Gujarat Government.

(c) Yes. The Government of Gujarat is to reconsider the Bill in the light of the discussions held.

Raising of prices of coking coal after Nationalisation

3489. SHRI P. M. MEHTA: Will the Minister of STEEL AND MINES be pleased to state:

(a) the financial position after nationalisation of the coking coal mines;

(b) whether prices of the coking coal were raised after the nationalisation; and

(c) if so, to what extent and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN). (a) As the coking coal mines have been nationalised only with effect from 1st May 1972, the financial position can be indicated when the statement of accounts are drawn up after the close of the year 1972-73. It is however anticipated that Bharat Coking Coal may incur some loss in the beginning due to increase in its wage bill and stagnation in the offtake of coal due to factors like shortage of rail transport

(b) and (c). The price of coking coal was raised by Rs. 3.20 per tonne with effect from 1st May 1972 in order to enable the company to meet the additional expenditure on account of increased dearness allowanee, recategorisation of the workers according to Wage Board Award, departmentalisation of contractors' workmen etc In addition, the statutory, bonus has been increased from 4 per cent to 8.33 per cent and the compulsory gratuity scheme has been introduced from 16th September 1972 All these factors have contributed to a substantial increase in the cost of production and hence the need for increased price

हिन्दुस्तान स्टील लिमिटेड के पुनर्गठन के लिए प्रस्ताव

3490. श्री ईश्वर चौधरी :

श्री धन शाह प्रधान :

क्या इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि

(क) क्या हिन्दुस्तान स्टील लिमिटेड का पुनर्गठन करने सम्बन्धी कोई प्रस्ताव सरकार के विचाराधीन है, और

(ख) यदि हां, तो उसका ब्यौरा क्या है ?

इस्पात और खान मंत्रालय में राज्य मंत्री (श्री शाहनवाज खां) : (क) जी, नहीं। फिर भी जब इस्पात और सम्बद्ध अन्तर्गामी उद्योगों की एक होल्डिंग कम्पनी बन जायेगी तो हिन्दुस्तान स्टील लिमिटेड उसकी एक सहायक कम्पनी हो जायेगी।

(ख) प्रश्न नहीं उठता।

Construction of Submarine Pipe Lines from Mines to Port in Mangalore

3491. SHRI S C. SAMANTA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether there is a proposal to construct 'submarine pipe-lines from Mangalore mines to Mangalore port to carry iron ore with 68 kilometer on land and 16 kilometer under the sea for loading at big ships on sea,

(b) if so, the cost of construction and which foreign firm has been entrusted with the work, and

(c) whether the foreign firm which has given the proposal was connected with Haldia-Barauni-Kanpur pipe line case?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN) (a) Yes Sir, the Kudremukh Project of the National Mineral Development Corporation envisages the transportation of iron ore slurry by pipe line to a place near Mangalore Port over a distance of about 60 kilometer on land and then about 17 kilometer under the sea for loading of big ships on sea